

IN THE HIGH COURT OF JHARKHAND, RANCHI

Cr.M.P./332/2016

MD FIROJ ALI

..... Petitioner

-- Versus --

THE STATE OF JHARKHAND AND ANR

..... Opposite Parties

CORAM: HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner :- Mr. Ashok Kumar No.2, Advocate

For O.P.no.2 :- Mr. Gautam Kumar, Advocate

For the State :- APP

10/08.09.2021 This petition has been taken through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

On request, let this matter appear on 23.09.2021.

Interim order dated 02.08.2017 is extended till the next date.

(Sanjay Kumar Dwivedi, J)

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